

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP(IB) No. 440/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th November 2017, 10.30 A.M

Name of the Company		Agarwal Coal Corporation Pvt.Ltd. -Vs- Impex Ferro Tech Ltd.	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. S.K.TIWARI,

Advocate

Sankar Tiwari
6/11/17

2. Bidyut Dutt,

Advocate

}

Bidyut
6/11/17.

3. Anindhya Dutta

Advocate

ORDER

Ld. Counsel for the operational creditor and the corporate debtor are present.

Heard. Reserved for order.

Sd

(Jinan K.R.)
Member (J)

Sd

(Vijai Pratap Singh)
Member (J)